

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 144 OF 2015

Dated: 4th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s. Bhilangana Hydro Power Ltd.

...Appellant(s)

Vs.

**Uttarakhand Electricity Regulatory Commission
& Anr.**

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Divyanshu Bhatt

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan for R-1

Ms. Geeta Malhotra for R-2

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter for further hearing on **08.03.2018**.

COURT MASTER

mk/suman